

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR No : 2206 of 2019 & IA No. 1320 OF 2019

Dated: 1st October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur,Chairperson

**Hon'ble Mr. Ravindra Kumar Verma,Technical
Member(electricity)**

In the matter of:

Tata Power Delhi Distribution Ltd.

.... Appellant(s)

Versus

Delhi Transco Limited

.... Respondent(s)

Counsel for the Appellant(s) : Alok Shankar

Counsel for the Respondent(s) : Swapna Seshadri for R-1
Gaurav Gupta (Rep.)

ORDER

List the matter on **10.12.2019.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK